

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 5461/2024

DR. MADHUSUDAN REDDY-I & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 04-08-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Sumit R. Sharma, AOR

For Respondent(s) :

Mr. Garvesh Kabra, AOR
Mrs. Pooja Kabra, Adv.
Mr. Ankur Agnihotri, Adv.

Mr. Abhishek, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both the Respondents are duly represented.

Ld. Counsel for respondent no.1 seeks time to file counter affidavit. Four weeks time, is granted to file the same.

Digitized copy of original records of High Court and Trial Court are awaited. Issue reminder.

List again on 12.09.2025.

MASHROOR ALAM KHAN
Registrar